GOVERNMENT OF INDIA MINISTRY OF YOUTH AFFAIRS AND SPORTS (DEPARTMENT OF SPORTS)

LOK SABHA UNSTARRED QUESTION NO. 4026 TO BE ANSWERED ON 12.12.2019

SAI Centre in Kerala

4026. SHRI T.N. PRATHAPAN:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether the Government proposes to provide a new Sports Authority of India (SAI) centre in Thriprayar indoor stadium, Kerala for improving training excellence of aspiring sports students and if so, the details thereof;
- (b) the quantum of funds allocation from the Union Government for training centres and sports and games stadium in rural areas since 2014, State-wise;
- (c) whether the Union Government has any schemes for developing college/ university/school grounds, building stadiums, facilitating athletic tracks and convening training centres and if so, the details thereof; and
- (d) the details of funds allocation under Khelo India scheme since its commencement, State-wise?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR YOUTH AFFAIRS AND SPORTS (SHRI KIREN RIJIJU)

(a) The Sports infrastructure facilities available with Sports Authority of India (SAI) & Lakshmibai National Institute of Physical Education (LNIPE) have sufficient capacity to cater to the training needs of a larger number of athletes including high performance

training to elite athletes and hence, at present there is no proposal to open any new training Institute/ Training Centre.

(b) to (d) 'Sports' being a State subject promotion of sports, including identifying and nurturing sporting talent in rural areas, construction of training centres, sports and games stadiums and developing college/ university/ school grounds, facilitating athletic tracks, is primarily the responsibility of State/ Union Territory (UT) Governments. Central Government supplements the efforts of State/ UT Governments through financial assistance to National Sports Federations (NSFs) and running expert training facilities in Sports Authority of India (SAI) centres and for bridging sports infrastructure gaps in States through Khelo India Scheme.

Under erstwhile, Rajiv Gandhi Khel Abhiyan (RGKA) Scheme introduced with effect from 01/04/2014 and discontinued in 2016-17, Rs. 81.19 crore was spent by this Ministry for promotion of Sports in rural areas and for conducting sports competitions.

Khelo India Scheme does not distinguish between rural and urban areas. Under the Scheme funds are released to States/ UTs as a whole for creation of Sports Infrastructure and holding of Annual Sports Competitions. The financial assistance under this Scheme to support the States Sports infrastructure is based on gap analysis, feasibility and viability of the projects. The details of the financial assistance provided to the States under Khelo India Scheme, since commencement is at Annexure.

Annexure referred to in reply to parts (b) to (d) of Lok Sabha Unstarred Q. No. 4026 regarding SAI Centre in Kerala asked by Sh. T.N. Prathapan, Hon'ble MP.

State wise details of the funds released under Khelo India Scheme during the last 3 years and the current Financial Year.

(Rs. in crore)

S.	Name of the State/	2016-17	2017-18	2018-19	2019-20 (till
No	Union Territory				30/10/2019)
1	Andhra Pradesh	8.98	4.00	-	-
2	Arunachal Pradesh	3.16	15.25	40.41	-
3	Assam	6.12	15.20	8.42	5.50
4	Bihar	0.36	-	0.40	-
5	Chhattisgarh	1.52	2.50	0.80	-
6	Goa	0.15	0.12	0.00	-
7	Gujarat	4.96	5.50	3.00	-
8	Haryana	2.00	12.80	17.10	2.00
9	Himachal Pradesh	0.53	-	2.50	11.13
10	Jammu & Kashmir	7.87	5.31	15.84	6.00
11	Jharkhand	2.56	1.07	0.00	-
12	Karnataka	12.16	12.50	9.50	12.03
13	Kerala	3.70	3.00	14.15	4.50
14	Madhya Pradesh	6.88	10.50	14.29	1.39
15	Maharashtra	4.00	7.00	19.87	20.06
16	Manipur	-	5.29	19.45	1.50
17	Meghalaya	-	0	0.70	-
18	Mizoram	2.42	4.30	0.30	2.50
19	Nagaland	0.45	2.00	5.30	-
20	Odisha	3.20	11.56	0.89	3.31
21	Punjab	6.34	6.00	-	11.09
22	Rajasthan	8.73	36.39	11.36	24.53
23	Sikkim	-	-	3.40	-
24	Telangana	3.65	6.50	0.10	-
25	Tamil Nadu	4.08	7.00	4.00	-
26	Tripura	0.37	2.50	0.70	-
27	Uttarakhand	5.51	9.40	1.00	-
28	Uttar Pradesh	1.50	15.00	43.43	11.03
29	West Bengal	2.58	6.50	-	8.03
	Union Territories		-	-	-
30	A & N Islands	-	-	-	-
31	Chandigarh	-	-	-	-
32	Daman & Diu	-	-	-	-
33	Lakshadweep	0.07	-	-	-
34	Puducherry	4.63	-	3.00	-
